### GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3923 TO BE ANSWERED ON 24.03.2023

#### COST NORMS FOR SUPPLEMENTARY NUTRITION

#### 3923. SHRI VELUSAMY P.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. whether the Government last revised the cost norms for supplementary nutrition vide Ministry's letter dated the 6th of October 2017, if so, the details thereof;
- whether the aforesaid letter provided for annual revision in the cost norms of supplementary nutrition under Anganwadi services based on Consumer Food Price Index (CFPI), if so, the details thereof;
- c. whether there has been marked increase in the CFPI after October 2017 and if so, the details thereof indicating the increase recorded therein;
- d. whether the Government has revised the cost norms provided for in the said letter after the year 2017 and if not, the reasons therefor;
- e. whether the Government is providing cash benefits to pregnant and lactating mothers under the Pradhan Mantri Matru Vandana Yojana and is part of an intensive effort to improve the nutritional status of women and children; and
- f. if so, the amount allotted and released to Tamil Nadu therefor?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (d) The cost norms were revised in 2017 with reference to average Consumer Price Index-Rural Labour (CPI-RL) Index for May, 2016, with annual cost indexation. The recipes prepared for beneficiaries under the Supplementary Nutrition Programme mainly consist of food grains like rice, wheat, and millets and these food grains are supplied at subsidised rates of Rs 3, Rs 2 and Rs 1 respectively to the States/UTs. In view of subsidised rates of food grains, these amounts fixed for various categories of beneficiaries have been found to be sufficient to meet the requirements as provided under Schedule-II of National Food Security Act (NFSA), 2013.
- (e) & (f) Under the Pradhan Mantri Matru Vandana Yojana (PMMVY), funds are released on the basis of indicative target and utilization of previous year grants released; thus, no statewise allocation has been made under the Scheme. Further, since inception of the scheme, more than 370 crore have been released under PMMVY to the State of Tamil Nadu so far.

\*\*\*\*\*